

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 4969
TO BE ANSWERED ON 23.03.2026**

STATUS OF EPS AND EPF COVERAGE

†4969. SHRI ARUN GOVIL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether 82 Lakh low-wage workers in the country are receiving pensions under the Employees' Pension Scheme (EPS) and if so, the details thereof;**
- (b) the details of total number of cases where pension has been automatically initiated under the EPS on the completion of 58 years of age;**
- (c) the details of number of such cases where the commencement of pension is still pending despite the fulfillment of eligibility criteria;**
- (d) the details of total number of workers employed in brick kilns, construction, infrastructure and Government and other projects are members of the Employees' Provident Fund Organisation (EPFO) in the country, State/UT-wise;**
- (e) the details of number of EPFO members in the Meerut Lok Sabha Constituency; and**
- (f) the details of action plan formulated by the Government to bring the workers who are currently not covered under the EPF into its ambit?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): As on 31.03.2025, total number of pensioners under EPS is 81,48,490. Pension is being disbursed subject to updation of Digital Life Certificate by the pensioners, once a year.

(b) & (c): As per EPS, the claims, complete in all respects submitted by the members/family, along with the requisite documents shall be settled and benefit amount paid to the beneficiaries within twenty days from the date of its receipt. If there is any deficiency in the claim, the same shall be recorded in writing and communicated to the applicant within twenty days from the date of receipt of such application.

Contd..2/-

(d): The details of contributing members of Employees' Provident Fund (EPF) for the FY 2024-25 in respect of brick kilns and building & construction industry is attached as Annexure-A,

(e): Contributing Members in Meerut Lok Sabha Constituency

District	Contributing Members (2024-25)
Meerut	89454
Hapur	6854

(f): Government has launched Employee Enrollment Campaign (EEC) for expanding the coverage of EPF. It provides a one-time window for employers of all establishments to voluntarily enroll eligible employees who were left out of EPF coverage between 1st July 2017 and 31st October 2025. Further, the Code on Social Security (CoSS), 2020 extends EPFO coverage to all establishments.

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Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question no. 4969 for 23.03.2026.

State Name	BRICKS	BUILDING AND CONSTRUCTION INDUSTRY
ANDAMAN AND NICOBAR ISLANDS	0	3172
ANDHRA PRADESH	542	49290
ARUNACHAL PRADESH	0	1226
ASSAM	1475	14070
BIHAR	439	29620
CHANDIGARH	80	11829
CHHATTISGARH	1250	47442
DADRA AND NAGAR HAVELI	0	350
DAMAN AND DIU	0	125
DELHI	511	186708
GOA	0	9640
GUJARAT	202	255267
HARYANA	2205	81312
HIMACHAL PRADESH	388	25472
JAMMU AND KASHMIR	30	6590
JHARKHAND	536	59717
KARNATAKA	927	183070
KERALA	330	23799
LADAKH	0	27
LAKSHADWEEP	0	2
MADHYA PRADESH	362	125873
MAHARASHTRA	3153	721453
MANIPUR	126	309
MEGHALAYA	7	1195
MIZORAM	0	154
NAGALAND	0	438
ODISHA	557	114098
PUDUCHERRY	0	2711
PUNJAB	7010	43375
RAJASTHAN	1365	112268
SIKKIM	13	1760
TAMIL NADU	3355	168998
TELANGANA	690	356159
TRIPURA	2559	284
UTTAR PRADESH	3010	145555
UTTARAKHAND	124	21741
WEST BENGAL	8430	143384
